

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1747
TO BE ANSWERED ON 10.03.2025

Inquiry Committee of Segur Plateau Elephant Corridor

1747. SHRI MATHESWARAN V S:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any notices have been issued by the Government to the resort owners based on the orders of the Inquiry Committee of Segur Plateau Elephant Corridor as per order of Supreme Court of India in the W.P. No. 897/1996 dated 09.08.2018;
- (b) if so, the details in this regard along with the name of resorts/hotels to which notices were issued; and
- (c) the stage/current status of notice and action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a)to(c) As per information received from the State Government of Tamil Nadu, notices were issued to the 34 resort owners by the Local Body Authorities to dismantle the illegal resorts. The list of names of resorts/hotels to whom notices issued is enclosed at **Annexure**.

After issuance of the notices, the resort owners have filed writ petitions in the Hon'ble High Court of Madras. These cases were listed on 14.10.2024 before the Special Bench hearing forest cases. The Bench was of the view that it cannot entertain the writ petitions and directed the petitioners to seek clarification from Hon'ble Supreme Court, whether the Hon'ble High Court can entertain these writ petitions. Further the resort owners have filed clarification petition in Hon'ble Supreme Court of India with dairy No. 41469/2023.

The Hon'ble Supreme Court of India has clarified in Miscellaneous Application Nos. 2108 – 2100 of 2024 in Civil Appeal Nos. 3438 – 3439 of 2020 dated 20.12.2024 that the Hon'ble High Court may examine the petitions which were to be considered and examined by the Inquiry Committee in terms of para Nos. 42, 43 and 44 of the Judgement dated 14.10.2010. The findings were recorded in para 33 to 41 of the said judgment including the question of Segur Elephant Corridor.

ANNEXURE

REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION No. 1747 RAISED BY SHRI MATHESWARAN V S REGARDING 'INQUIRY COMMITTEE OF SEGUR PLATEAU ELEPHANT CORRIDOR' DUE FOR REPLY ON 10.03.2025.

Name of the resorts/hotels to which notices were issued for demolition

S.No.	Name of the resort/hotels	S.No.	Name of the resorts/hotels
1.	M/s. Bear Mountain, Kovilpatti, Bokkapuram. David P.J. Philip 126/P, Kovilpatty, Bokkapuram	18.	M/s. Jenifer Priscilla Christi Dass, (PremChristidass), D. No. 9/709, Vazhathottam, Masinagudi
2.	M/s. Inn the Wild, Divya Reddy and Sriya Reddy, D. No. 12/171-180, Northern Estate, Masinagudi	19.	Nijamudeen, D.No. 4/21K, 4/2192, 4/2193 Bokkapuram
3.	M/s. Blue Valley Holdings, D. No. 4/78B Thodlingi, Bokkapuram	20.	M/s. Northern Hay Estate, Indralyer Reddy, D. No. 10/107, Singara, Masinagudi
4.	M/s. Glanton Paradise, Hullathy village.	21.	M/s. Western Farm Resorts, Ravi, D. No. 71A, 71B Chemanatham, Masinagudi
5.	M/s. Avalanche Pristiv Resort Pvt. Ltd. D. No. 4/133B1, Bokkapuram, Sholur	22.	M/s. Wild Inn, D. No. 4/39C, Sivamohan, Bokkapuram, Sholur
6.	M/s. Wesley Wood Estate, Pradheep Sampath, 11/93, Northern Hay Estate, Singara Masinagudi.	23.	M/s. Wild adventure Farm House Suseela, D. No. 4/72/C3, Bokkapuram.
7.	M/s. Bell Mount Retreat, Kurumbarpalam, Bokkapuram, Sholur	24.	M/s. Elephant Enclave, RanjithKurvilla, D. No. 4/66A, 4/66B, 133B, Bokkapuram.
8.	M/s. Safari Land, Kovilpatti, Bokkapuram, Sholur	25.	Dhamodharan (Sanjay Paul), D. No. 4/55, Bokkapuram.
9.	M/s. Mount View Farm, Veni, W/o. D. Ashok Kumar D. No. 4/43F1, Bokkapuram.	26.	M/s. Rolling Stone, Vazhathottam, Masinagudi.
10.	M/s. Kings Range Resort, D. No. 9/712, 9/713, 9/791, 9/792, 9/795, Vazhathottam, Masinagudi	27.	M/s. Jungle Retreat, Rohan Mathies, 4/21B1, Bokkapuram.
11.	M/s. Deenadhayanalan Resort, Chokkanali, Kadanadu	28.	M/s. Forest Hills Farm Guest House, R. Savithajain D. No. 4/43, Kovilpatti, Bokkapuram.
12.	M/s. Sajit Khan, D. No. 9/49, Vazhathottam,	29.	M/s. De Rock Resort,

	Masinagudi		Sudheesh George, Sajinijoyes, 4/126D2, Bokkapuram.
13.	M/s. Horn Bill Club, Mohan Tharani and Riyajulla Khan and others, D. No. 4/34A, 4/34E, 4/38A, Kovilpatti, Bokkapuram.	30.	M/s. Wild Heaven, D. No. 9/708, 708A, 706, 707, Chadapatti, Vazhathottam, Masinagudi.
14.	M/s. Mount Mist Resort, Thelma Joseph Nikil, 4/126C, Bokkapuram.	31.	M/s. Casa Deep Wood Resort, D. No. 4/28F, Kovilpatti, Bokkapuram.
15.	M/s. Glen View Resort, D. No. 4/28B3, Thodlingi, Bokkapuram	32.	M/s. Jain Resort, Vazhathottam, Masinagudi.
16.	M/s. Aanasolai Lodging Pvt. Ltd. Bokkapuram, Sholur.	33.	M/s. Blue Valley Resort, Bokkapuram, Sholur.
17.	M/s. Eco Camp, Abibullah, 9/52, Chemanatham, Masinagudi	34.	M/s. Shilwa and Cheriyaan, D. No. 9/714A, Vazhathottam, Masinagudi.
